- (b) if so by what percentage alcoholism and drug addiction has risen in the urban and rural areas, within the last three years (till date) particularly among the youth; and
- (c) what according to the review, if any, made by Government are the deficiencies in the various measures take, so far and in the role of the various social organisations in checking the growling alcoholism and drug addiction and what steps are being contemplated by Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI-MATI SUMATI QRAON)- (a) Yes, Sir.

- (b) Although studies conducted on a small sample of students in selected cities do not indicate a rise in alcoholism and drug addiction, the large a:nount of seizures a<sub>s</sub> also the spread )f this menace to all sections Of society indicates that the problem requires to be dealt with very seriously.
- (c) A statement is laid on the Table of the House.

#### Statement

An Empowered Committee on Drug Abuse has been established in January 1987 with Secretary (Welfare) as Chairman and representative of other concerned departments like Ministry of Finance, Ministry of Health and Family Welfare, Ministry of Home Ministry of Information Affairs, Broadcasting, Department of Education, Department of Youth Affairs and Sports to review and monitor the drug abuse situation from time to time in respect of the Union Territory of Delhi and to take effective measures to eradicate drug addiction and drug abuse. The Central Committee on Prohibition and Drug Abuse has beej, constituted as an advisory body under the chairmanship the Welfare Minister.

The Committee includes representatives from different parts of the country and voluntary organisations active in these spheres.

2. Financial assistance has been given to voluntary organisations for establishment of 25 counselling and guidance centres, 5 deaddiction cen. tres and for holding 70 deaddiction camps for drug dependent persons. Financial assistance has also been extended to voluntary organisations for undertaking awareness building programmes to promote the cause of prohibition. In the last two years, 50 training courses for governmental and nongovernmental functionaries were organised by the National Institute of Social Defence. Publicity measures through voluntary organisations as well as through official media are also being take, up on regular basis.

#### Drug addicts in tribal areas

1738. SHRI KRISHNA KUMAR BIRLA: Will the Minister of WELFARE be pleased to state:

- (a) whether Government have re cently made an<sub>V</sub> study about the tribal areas in the country which are affected by drug menace; andv...
- (b) if so, what "is the outcome thereof and the measures taken/pro posed to be taken by Government to check the spread of drug addiction in the tribal areas?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI-MATI SUMATI OEAON): (a) and (b) So far the problem had been surveyed in certain categories of individuals in selected cities and big towns. However, State Governments were requested to assess the situation in their respective States and assistance has been offered for conducting surveys and carrying out awareness building and motivation programme as also for providing de-addiction and counselling facilities wherever necessary through voluntary organieations. These step<sub>s</sub> would include also the tribal areas.

# Allotment of lanfl for religious purposes by the DDA

1739. SHRI ASHWANI KUMAR: Will the Minister of URBAN DEVELOPMENT be pleased to state.

- (a) what are the details of the requests for allotment of land for religious purposes, pending with Delhi Development Authority as on the 31st January, 1988;
- (b) what is the date of original request and the  $dat_e$  of formal application, in each case; and
- (c) what is the numbe $_{\rm r}$  of similar requests, religion-wise, granted during the last three years and the current year?

THE MINISTER OF STATE IN' THE MIN STRY OF URBAN DEVELOPMENT (SHEII DALBIR SINGH): (a) and (b) The requisite information is given in the enclosed statement. [See Appendix CXLV, An-nexure No. 70]

(c) Land was allotted by the DDA in 65 cases as under:—

			- 19
	10.		1
	**		7
	12	25	9
	3	*1	7
wan	190		7
ous pu	rposes		12
	543		4
	¥		65
	ous pu	wan .	wan

### Nationalisation of the sugar industry

1740. SHRI SATYA PRAKASH MALAVIYA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state;

(a) whether it  $i_{s}$  a fact that an official report had recently been submitted to the Prime Minister for the nationalisation of  $suga_r$  industry; and

to Questions

(b) if so, what are the details thereof and the Prime Minister's reaction thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BAITHA): (a) No, Sir

(b) Does not arise.

## TV relay centre at Guntur

1741. SHRI R. SAMBASIVA RAO: Will the Minister of INFORMATION AND BROADCASTING be pleased to state;

- (a) whether it is a fact that Guntur district of Andhra Pradesh is not at present covered by the Vija-yawada TV relay centre; and
- (b) if so, whether Government propose  $t_0$  set  ${}^UP$  a new TV relay centre at Guntur?

THE MINISTER OF PARLIA-MENTARY THE **AFFAIRS** AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H. K. L. BHAGAT): (a) and (b) A large part of Guntur district of Andhra Pradesh (including Guntur town) is covered by the High power TV transmitter at Vijayawada. There is, therefore, no proposal to set up a new TV transmitter at Guntur for the present.

# Social security scheme for rural and unorganised workers

- 1742. SHRI DLNKARRAO GOVIND. RAO PATIL: Will the Minister **of** LABOUR be pleased to state;
- (a) whether Government propose to introduce a new social security